

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4222
ANSWERED ON:19.12.2012
THREAT TO HAJ COMMITTEE OF INDIA
Abdulrahman Shri

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Haj Committee of India (HCOI), Mumbai received an anonymous threat call recently;
- (b) if so, the details thereof; and
- (c) the manner in which the situation was handled and security ensured at HCOI?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) & (b) Yes. An anonymous threat call stating that anything could happen in the Haj House building between 1st to 10th October, 2012 was received in the Haj Committee of India (HCOI), Mumbai on 29th September, 2012 between 6.00 p.m. to 6.15 p.m.

(c) The matter was immediately reported to the Commissioner of Police, the Deputy Commissioner of Police (DCP) (Zone-I) and the Assistant Commissioner of Police (ACP), Security Branch, M.R.A. Marg, Mumbai. The ACP and the DCP visited the Haj House on 1st October, 2012 and discussed the safety issues of the Haj House building with the Chief Executive Officer, HCOI. HCOI made the necessary arrangements to enhance the security of the Haj house building as per suggestions of the Police authorities. In response to HCOI's request for an increase in the number of Security personnel including Lady Security officials, additional Police Force was provided during Haj season-2012. A separate parking arrangement was also provided to the pilgrims and the visitors outside the Haj House building with the help of the Police. No untoward incidents took place in the Haj House, as threatened by the unknown call received on 29th September, 2012.